

Survey for New Lines in Uttar Pradesh

5839. DR. GOVIND DAS RICHHA-RIYA: Will the Minister of RAILWAYS be pleased to state which are the new Railway lines in Uttar Pradesh for which surveys have been in progress or have already been completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Information regarding Railway Statistics is not compiled Statewise or Regionwise, but Railway-wise. The State of Uttar Pradesh is served by Northern, Central North Eastern and Western Railways. Particulars of surveys for new lines carried out in the past on these Railways are given in Chapter IV—New Construction and Engineering Works—of the Report by the Railway Board on Indian Railways for each respective year. Copies of these Reports upto year 1971-72 are available in the Library of the Parliament. Only updating of the earlier Survey Reports of Shahdara—Saharanpur separate B.G. line in U.P. was done during 1972-73

Overtime Allowance paid to Railway Employees during 1971 and 1972

5840. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the amount of Overtime Allowance paid to the Railway Employees in the case of each of the nine Railways, for the calendar years 1971 and 1972; and

(b) whether any steps are being taken to discourage this tendency?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Information is being Collected and will be laid on the Table of the Sabha.

Names and Addresses of Recipients of Gallantry and other awards on Indian Railways

5841. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the names and present and permanent addresses of the Railway Officers who were awarded the Padma Shri, of the firemen who were awarded Vir Chakras, of the three Railwaymen who were awarded the Shaurya Chakras and of the Brigadier who commanded the 472 H. Q. Railway Engineers Brigade of Territorial Army in Bangladesh and was awarded the Ati Vishist Seva Medal for distinguished service during the Indo-Pak conflict of 1971; and

(b) the financial or other service benefits given to these employees by the Railways in token of their distinguished service to the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). A statement containing the information is laid on the Table of the House [Placed in Library. See No. LT-4702/73]

Names of Stations where there is no Provision for Drinking Water, Tea Stalls and Waiting Rooms

5842. PROF. NARAIN CHAND PARASHAR:

SHRI HUKAM CHAND KACHWAI:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of stations on each of the Railways (other than Flag stations) where there is no provision for drinking water, tea stalls and waiting rooms, as on 31st December, 1972; and

(b) whether any serious consideration is being paid to provide these basic amenities at all such stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Provision of drinking water arrangements is a basic amenity at all stations except halt stations and these arrangements already exist at such stations. Tea stalls and waiting rooms are not basic amenities. There are 3604 stations where there are no tea stalls while there are 2626 stations where there are no waiting rooms. These are provided where justified as per traffic needs on a programmed basis in consultation with the Railway Users' Amenities Committees and subject to availability of funds.

Measure to Prevent Thefts and Pilferages and Composition of State Level Committees

5843. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of RAILWAYS be pleased to state:

(a) the measures which have been initiated by Government to prevent and detect the incidence of thefts and pilferages on the Railways during the last one year; and

(b) the composition of the State Level Committees and Basic Level Committees set up for the States of Punjab, Haryana and Himachal Pradesh to eliminate thefts and pilferages?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) The following are some of the important measures which have been taken by the Government during the last year to prevent thefts and pilferages on the Railways:—

(i) Joint supervision of loading and unloading operations by the staff of Commercial and Security Departments;

(ii) Surprise test checking of Loaded wagons;

(iii) Watch by plain-clothed RPF Personnel;

(iv) Armed escorting of goods trains by RPF in the affected areas;

(v) Armed guarding and patrolling of vulnerable points, yards and sections;

(vi) Patrolling of highly notorious sections by trained dogs of R.P.F.

(vii) Movement of vulnerable commodities such as Sugar, Food-grains, Oil-seeds and iron and steel in block loads escorted by armed R. P. F. personnel.

(viii) Emphasis on correct/proper packing, marking of packages and labelling of wagons to avoid package/wagons going astray or getting delayed in transit.

(ix) Detention of a number of criminals and receivers of stolen property under Special Acts.

(x) Emphasis on collection of intelligence regarding criminals/receivers of stolen property and organising raids on them.

(b) In accordance with a policy decision, two types of Joint Committees were set up on each Railway. One was at the State Level and the other at the Basic unit level. The State Level Committees were set up for the States of Punjab and Haryana and not for Himachal Pradesh. Similarly, Basic Level Committees were set up at various stations in Punjab and Haryana. These committees were not set up in Himachal Pradesh as there was no problem of thefts and pilferages in that State.

The composition of these Committees was decided to be as follows subject to the option of the Railway Administrations to make such minor changes therein as may be called for to suit local conditions:—

A State Level Committee:

(State Representatives)

(i) Home Secretary—Chairman.

(ii) Inspector General of Police—Member.

(iii) DIG/CID and Railways—Member.